NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.1584/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

NAME OF THE PARTIES: Auspice Trading Pvt. Ltd.

V/s

Global Proserv Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

37) Mr. Chandrekeut Advocate

Mhadeshwa too Applicans

I undrakes to served copy letter of intimatry of

Date of herringto other side.

ORDER

ORDER

C.P. No.1584/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- It is listed for the first time. He undertakes to serve the Notice on the other side intimating the next date of hearing.
- Matter is adjourned to 12.01.2018.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Member (Judicia

Sd/-

M.K. SHRAWAT

Member (Judicial)

12.12.2017

aah